

**Central Administrative Tribunal
Principal Bench, New Delhi.**

OA-1632/2014

New Delhi this the 31st day of August, 2016.

**Hon'ble Sh. Shekhar Agarwal, Member (A)
Hon'ble Sh. Brahm Avtar Agrawal, Member (J)**

Smt. Sumitra Banerjee,
W/o Sh. Subroto Banerjee,
Aged about 45 years
Additional Commissioner of Income Tax,
(Under Suspension), posted at Mumbai,
R/o 101/A, Palms Deonar Farm Road,
Govandi, Mumbai-400088. ... Applicant
(By Advocate : Sh. Advait M. Sethna with Ms. R. Thakker)

Versus

Union of India,
Through the Secretary,
Ministry of Finance,
Department of Revenue,
Central Board of Direct Taxes,
North Block, New Delhi-110001. ... Respondent
(By Advocate: Sh. Ashok Kumar)

ORDER (ORAL)

Mr. Shekhar Agarwal, Member (A)

Learned counsel for the applicant has submitted that the relief prayed for by the applicant has been granted by the respondents with the passing of order dated 22.07.2016 revoking her suspension. Therefore, the applicant may be permitted to withdraw this OA.

Accordingly, this OA is dismissed as withdrawn.

**(Brahm Avtar Agrawal)
Member (J)**

**(Shekhar Agarwal)
Member (A)**

/ns/